

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

27.02.2007

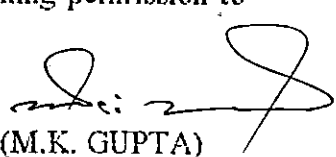
OA No. 409/2006 with MA 46/2007

Mr. V.D. Sharma, Proxy counsel for  
Mr. Ashok Gaur, Counsel for applicant.  
Mr. V.S. Gurjar, Counsel for respondents.

Learned counsel for the applicant seeks permission to withdraw this OA stating that since Shri Deen Bandu Singh, respondent No. 4, has joined DRT, Ranchi and as such the grievance of the applicant has become infructuous. Hence the OA is dismissed as having withdrawn.

MA No. 46/2007 filed by the applicant seeking permission to withdraw the OA is also disposed of accordingly.

  
(J.P. SHUKLA)  
MEMBER (A)

  
(M.K. GUPTA)  
MEMBER (J)

AHQ

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161 & 162  
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